

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-94/1996/ U580/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ashok Kumar Borah
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the ^{1st} August, 2018.

Sub: **Casual leave, Restricted Holiday along with Headquarters
Leave permission.**


Refs:- Your letter No. DJ(S) 4673, dtd. 30.07.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Restricted Holiday on 13.08.2018, and 2(two) days Casual leave on 14.08.2018 and 16.08.2018 along with Station Leave permission from the morning of 12.08.2018 to the morning of 17.08.2018, with your official allotted vehicle at your own cost, has been ~~rejected~~ ^{granted}.

The senior most Addl. District and Sessions Judge, Sonitpur will remain in-charge during your absence .

Yours faithfully,

 1.8.18

JT. REGISTRAR (VIGILANCE)

Rda